

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/20/990/2019**

HYDERABAD, this the 29<sup>th</sup> day of December, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member**



K. Veera Raghavulu,  
S/o. Late K. Gopalaiah,  
Aged about 46 years,  
Ex. Gramina Dak Sevak Packer,  
Srikalahasti H.O.,  
R/o. Pallamala B.O. & Village,  
B.N. Kandriga S.O. Tirupati Division.

...Applicant

(By Advocate : Sri M. Venkanna)

Vs.

1. The Union of India rep. by its Secretary, Government of India, Ministry of Communications and I.T., Department of Posts ó India, Dak Bhavan, Sansad Marg, New Delhi ó 110 001.
2. The Chief Postmaster General, A.P. Circle, Vijayawada ó 520 013.
3. The Postmaster General, Kurnool Region, Kurnool ó 518 002.
4. The Superintendent of Post Offices, Tirupati Division, Tirupati ó 517 501.
5. The Postmaster, Srikalahasti H.P.O. ó 517 644.

....Respondents

(By Advocate : Mr. B. Siva Sankar, Addl. CGSC)

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**ORAL ORDER**  
**(As per Hon'ble Mr. Ashish Kalia, Judl. Member)**

*Through Video Conferencing:*



Both side learned counsel present.

2. The applicant wishes to withdraw the present O.A. as he got the relief. Learned counsel for the respondents submits that he has no objection.
  
3. In view of the above, the Original Application is closed as satisfied. No order as to costs.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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